which asks for this and only at the request of the institution Government have moved in this matter.

Oral Answers

PROF. G. RANGA: If my hon. friend wii] look again into the answer that he has given, he gave us the impression that there may be an expert suitable for this job in India but on the terms that were being made available in India they could not find the expert and therefore they had to import the foreign expert because the salary and all the rest of it was being paid by others. But later on my hon. friend gave us the answer that the man suitable for the job was not available. How does he reconcile these two things?

SHRI B. N. DATAR: The two are perfectly correct. Here it was found that no Indian expert for this particular job on the terms on which we can get an expert was available and here we are getting this expert on extremely cheap terms.

SHRI S. MAHANTY: But what is your contribution to the Colombo Plan?

SHRI B. N. DATAR: That is what I have stated. The contribution of the Government of India is extremely small.

SHRI B. K. P. SINHA: Does not the answer of the hon. Minister imply that the man was available but the terms were, in the opinion of Government, rather high unconscionable?

SHRI B. N. DATAR: I have no information at this stage to show that such an expert was available.

SHRI KISHEN CHAND: Is it not the practice for Government to advertise for any post and refer it to the Union Public Service Commission and only in case no applications are received, it will be considered that no suitable Indians are available?

SHRI B. N. DATAR: The hon. Member's information is correct only to a certain extent and not in all cases.

SHRI C. G. K. REDDY To what extent is it correct?

to Questions

SHRI B. N. DATAR: I should like to have notice if you want details.

REFORM OF PUBLIC ADMINISTRATION

•414. KHWAJA INAIT ULLAH: Will the Minister for HOME AFFAIRS be pleased to state what steps Government propose to take on the report of the Planning Commission regarding the reform of public administration?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N DATAR): The recommendations are still under consideration.

SHRI C. G. K. REDDY: When were these recommendations submitted to Government?

SHRI B. N. DATAR: Sir, we have appointed a committee on administration. It is going into all the aspects of the case and after we receive their report, the Government of India will take final decisions.

KHWAJA INAIT ULLAH: Is not the report of the Five Year Plan sufficient for the Government to work on?

SHRI B. N. DATAR: That report is naturally in general terms. But there are a number of details which, have to be gone into by the Government.

KHWAJA INAIT ULLAH: Has any action been taken by the Government on this Five Year Plan regarding administration?

SHRI B. N. DATAR: Action has been taken by the appointment of a committee on administration, which is going into the general recommendations of the Five Year Plan and finding out what further details are to be filled in from the administrative point of view.

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INAIT KHWAJA ULLAH: Is the Government aware. Sir, that the previous Government—the British Government—was in the habit of appointing committees and commissions to report for the work which they did not like to do?

SHRI B. N. DATAR: It is not like that. We are going to have the work of this" committee expedited.

PROF. R. D. SINHA DINKAR: Who are the members of the committee?

SHRI B. N. DATAR: They are officers. And afterwards its report will come before the Cabinet.

SHRI V. K. DHAGE: May I know, Sir, whether the Gorwala Committee also made similar recommendations?

SHRI B. N. DATAR: The Gorwala Committee has also made certain recommendations and all of them are under examination.

SHRI C. G. K. REDDY: After the recommendations of the present committee, is it the intention of the Government to appoint another committee to look into those recommendations?

(No reply.) MR.

CHAIRMAN: Next question.

CONFERENCE OF THE HINDI TEACHERS

•415. PROF. R. D. SINHA DINKAR: Will the Minister for EDUCATION be pleased to state whether it is a fact that the conference of the Hindi teachers convened by Government in December last did not recommend that Hindi should be made the medium of instruction in the colleges; if so, why?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): A conference on the teaching of Hindi in universities was convened in January 1953. The question

of medium of instruction was outside the scope of the conference.

PROF. R. D. SINHA DINKAR: What was the purpose of this conference?

SHRI B. N. DATAR: To deal with a number of questions regarding the teaching of Hindi in all its aspects, courses of study, curricula, text books, the problems of teachers and facilities for research and so on and so forth.

PROF. R. D. SINHA DINKAR: Do these points not imply that it was convened to consider that Hindi should be the medium of instruction?

SHRI B. N. DATAR: Sir, the question of the medium of instruction being Hindi or not was not referred to this committee. This committee dealt with the general question relating to Hindi and it was considered inappropriate to make a reference to this committee so far as the medium of instruction was concerned.

PROF. R. D. SINHA DINKAR: What is the present position of Hindi as the medium of instruction?

SHRI B. N. DATAR: So far as the universities are concerned, I am not aware, but I may point out to the hon. Member that considerable opposition was expressed at another conference held here on the teaching of English in universities.

SHRI K. C. GEORGE: Is it not a fact that in that conference a unanimous decision was taken that Hindi should not be made compulsory in colleges and in high schools? I refer the hon. Minister to the question that was put by me and the answer that has been given by the hon. Minister.

SHRI B. N. DATAR: The hon. Member will please understand that that question related to the conference on Hindi. In my answer I made it clear that there was another conference on the study of English and that conference has expressed